GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED Q. No 2495 TO BE ANSWERED ON 10th AUGUST 2021

DEATHS OF BURIAL, CREMATORIUM AND FUNERAL SERVICE WORKERS DUE TO COVID-19

2495 SHRI ANAND SHARMA:

Will the Minister of **Health and Family Welfare** be pleased to state:

- a) the details of the number of crematorium and funeral service workers and burial site workers who have contracted and died from COVID-19;
- b) whether Ministry plans to include burial, crematorium and funeral service workers within the ambit of frontline workers;
- c) if so, the details thereof and, if not, the reasons therefor;
- d) whether the Ministry has formulated or has plans to formulate financial assistance package (including protection kits, priority vaccination) for these workers;
- e) if so, the details thereof; and
- f) if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTERY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (f) Health is a state subject. Detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all States/UTs report cases and deaths to Union Health Ministry on a regular basis.

ICMR on 10th May 2020 issued 'Guidance for appropriate recording of COVID-19 related deaths in India'

(Available at:

https://www.icmr.gov.in/pdf/covid/techdoc/Guidance appropriate recording of related deaths India.pdf). This was widely disseminated among States/UTs.

MoHFW vide letter dated 9th October 2020 has conveyed to States/UTs, WHO and ICMR guidelines on correct recording of COVID-19 related deaths in accordance with globally

accepted ICD-10 classification and also urged states to undertake periodic death audits with the aim to improve quality of healthcare services by suitable corrective measures. States/UTs were also provided with a proforma for undertaking death audits in this regard.

The COVID-19 management toolkit for District Collectors shared by Ministry of Health & Family Welfare on 2nd April 2021 with states, also highlighted the need for deaths audits and follow up action as one of the key monitoring parameters.

168 Central teams deployed to 33 states/UTs have also reiterated need for correct recording of deaths and undertake periodic death audits.

The data of deaths are obtained from States/UTs. As on 5th August 2021, a total of 4,26,290 deaths due to COVID-19 have been reported by States/UTs.

Ministry of Health & Family Welfare has issued COVID-19: Guidelines on Dead Body Management on 15th March 2020 (available at: https://www.mohfw.gov.in/pdf/1584423700568 COVID19GuidelinesonDeadbodymanagement. pdf), wherein crematorium/ burial ground staff have been advised the protocol to be followed while handing dead bodies so as to prevent spread of COVID-19 infection.

Cremation ground staff are included in the category of frontline workers and as a priority group for COVID-19 vaccination.

(Available at: https://www.mohfw.gov.in/pdf/COVID19VaccineOG111Chapter16.pdf)